

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/687/(IB)/2017  
NAME OF THE PETITIONER(S) : CMG STEELS PVT LTD  
NAME OF THE RESPONDENT(S) : UNIQUE ROOF PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ANANT MERATHIA

*Counsel for Applicant.*

*Anant*

**ORDER**

Counsel for Applicant present. No representation on behalf of Respondent. Matter is posted for the appearance of the Respondent, failing which appropriate order will be passed. Put up on 7.02.2018 at 10.30 A.M.

*sch,*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk